(ii) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1982 published in Notification No. G. S. R. 711(E) in Gazette of India dated the 18th November, 1982.

(iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1983 published in Notification No. G.S.R. 203 in Gazette of India dated the 12th March, 1983.

(iv) The Indian Administrative (Pay) Second Amendment Rules, 1983 published in Notification No. G.S.R. 204 in Gazette of India dated the 12th March, 1983. [Placed in Library. See No. LT—6173/83].

ANNUAL REPORT OF CENTRAL BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1981-82

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1981-82 under sub-section (1) of section 39 of the Water Prevention and Control of Pollution) Act, 1974. [Placed in Library. *See* No. LT—6174/83].

SHRI HARIKESH BAHADUR (Gorakhpur): You must look into this matter seriously. Shri Ramlal Rahi is a Member of this House. That is why I am requesting you. You are the custodian of this House. You protect his life.

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, हरिकेश जी कह रहे हैं कि तुम क्यों नहीं सपोर्ट कर रहे हो ? मैं भी इसको सपोर्ट कर रहा हूं।

अध्यक्ष महोदय : आप तो हंस रहे हैं।

श्री जमीलुर्रहमान,

MATTERS UNDER RULE 377

(i) SUPPLY OF MORE JUTE SEEDS FROM CENTRAL POOL TO PURNEA DISTRICT BIHAR

SHRI JAMILUR RAHMAN (Kishanganj): District Purnea is one of the districts of Bihar which produces about 20 lakh bales of jute and jute is the only cash crop and so is the backbone of the economy, of the poor cultivators of the district. I am pained to raise this matter because the requirement of the district is about 7,000 quintals for jute seed whereas only 1,700 quintals have been supplied by the Central Government Pool. It is quite insufficient to meet the demands of the small cultivators. It will be appreciated that this is the high time to sow the jute seed but strangely enough no tangible steps have been taken by the Government of India to supply the requirement of the district. The non-production of jute will certainly tell upon the life of the poor people as well as the loss of foreign exchange.

I would like to request the Government to take suitable steps so that the required jute seed be supplied immediately to the cultivators of the district within a fortnight.

(ii) NEED TO CONTROL THE INCIDENCE OF PICK-POCKETING IN DELHI

श्री चन्द्रपाल शैलानी (हाथरस) अध्यक्ष महोदय, देश की राजधानी दिल्ली में आजकल लगभग दस हजार जेबकतरे सक्रिय हैं, उनकी हर रोज लगभग दस लाख रुपये की आमदनी होती है। इन जेबतराशों में ढाई हजार महिलायें भी शामिल हैं जोकि लोगों को अपने रूप जाल में फंसा कर उन की जेबों को साफ कर देती हैं। यहां यह भी उल्लेखनीय है कि इस धंधे में लगभग 150 जेब तराश दम्पत्ति भी संलग्न हैं। राजधानी के जेबतराश भली भांति संगठित हैं और उन्होंने दिल्ली को विभिन्न क्षत्रों में बांट रखा है।

12.06 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

इन जेबतराशों ने विभिन्न बैंकों में अपने ऐजेन्ट रखे हुए हैं जो उन्हें कोड भाषा में इस बात की जानकारी देते हैं कि अमुक व्यक्ति ने इतना रुपया बैंक से निकलवाया है । इसके बाद शिकार का बड़ी होशियारी से पीछा शुरू हो जाता है । बस अड्डों तथा रेलवे स्टेशनों पर भी जेबतराशों का बड़ी संख्या में जमघट रहता है । ये लोग धार्मिक स्थानों जैसे मन्दिर, मजिस्द, गुरुद्वारों एवं गिरजाघरों पर भी रहम नहीं खाते और वहां भी अपना कमाल दिखाने से बाज नहीं आते । पुलिस सूत्रों के अनुसार राजधानी में जेबतराशों के 82 गिरोह सक्रिय हैं । इनमें से प्रत्येक का सरगना पुराना और शातिर जबतराश होता है जौंकि खलीफा या उस्ताद कहलाता है । प्रत्येक गिरोह को जो आमदनी होती है उसे कई भागों में बांटा जाता है । गिरोह का सरगना प्रत्येक दिन होने वाली आमदनी का आधा हिस्सा गिरोह के सदस्यों में बांट देता है और शेष आधे हिस्से में पुलिस को निर्धारित हिस्सा देने के बाद जो रकम बचती है वह जबतराशों के मुकदमा आदि लड़ने के काम आती है । एक प्रमुख गिरोह का सरगना 105 बार सजा काट चुका है । 75 वर्षीय इस शातिर जेबकतरे के पास एक दर्जन कारें और बीस शानदार बंगले हैं । एक 65 वर्षीय महिला जेबतराश अब तक 45 मुकदमों में सजा पा चुकी है ।

मेरा सरकार से अनुरोध है कि वह भोली भाली जनता को इन भंयकर अपराधियों के चंगुल से छुटकारा दिलाने के लिए पुलिस को सतर्क करे और इसकी रोकथाम के लिए कोई प्रभावी कानून अमल में लाए ।

(ii) ESTABLISHMENT OF A COAST GUARD DETACHMENT AT PARADIP PORT IN ORISSA.

SHRIMATI JAYANTI PATNAIK (Cuttack): Sir, the proposal for the establishment of a coast guard detachment at Paradip Port in Orissa has been delayed inordinately. The detachment of a Coast Guard is located in all major ports of India except Paradip. On the other hand, the number of foreign deep sea fishing vessels operating from Paradip base is increasing every month. Therefore, the detachment is necessary for clearing those foreign deep sea vessels. Moreover, the number of incidents of smuggling is increasing in the east coast. These incidents cannot be brought under control unless a detachment of Coast Guard is established at Paradip port. It is also not possible on the part of the Stae Government to check such incidents occurring in the deeep sea. If a Coast Guard detachment is established there, it would facilitate carrying out necessary anti-smuggling operation in the east coast.

In view of this, I demand that the Government of India should expedite the proposal for the establishment of a Coast Guard detachment at Paradip Port in Orissa without any further delay.

(iv) OPENING OF MORE BRANCHES OF BANKS AT LAKHI SARAI, BIHA8

श्रीमती कृष्णा साही (बेगूसराय) : उपाध्यक्ष महोदय बिहार राज्य के मुंगेर जिला के अनुमंडल कार्यालय लखी सराय प्रान्त में चन्द्र प्रमुख मंडियों में से एक है । बिहार राज्य के मुंगेर जिले में स्थित इस प्रमुख व्यापारिक केन्द्र में राष्ट्रीयकृत बैंक की मात्रा दो ही शाखाये— स्टेट बैंक आफ इंडिया और सैंट्रल बैंक आफ इंडिया । ये दोनों ही बैंक काफी व्यस्त रहते हैं, जिससे छोटे-छोटे व्यापारियों को बैंक ड्राफ्ट बनवाने एवं अन्य कई कार्यों में काफी कठिनाइयों का सामना करना पड़ता है । इसके बगल में ही जमुई जैसे छोटे से शहर में